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(b) and (c) The Central Government has issued an Advisory on 18th June, 2019 to all private satellite TV channels to adhere to the Programme Code under the Cable Television Networks (Regulation) Act, 1995 relating to programmes of children and to desist from showing children in vulgar, indecent, suggestive and inappropriate manner in dance reality shows or other such programmes and exercise maximum restraint, sensitivity and caution while showing such programmes.

## Inappropriate manner on dance reality shows

1642. SHRI R. VAITHILINGAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

 (a) whether it is a fact that Government has asked all private satellite TV channels to avoid showing children in an indecent, suggestive and inappropriate manner on dance reality shows or other such programmes;

(b) if so, the details thereof;

(c) whether it is also a fact that many dance based reality TV shows portray young children performing dance moves originally done by adult in movies; and

(d) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI PRAKASH JAVADEKAR): (a) to (d) It had been brought to the notice of the Government that certain dance reality shows on TV show children performing acts which are indecent and age inappropriate.

The Central Government has issued an Advisory on 18th June, 2019 to all private satellite TV channels to adhere to the Programme Code under the Cable Television Networks (Regulation) Act, 1995 relating to programmes of children ensuring that they do not denigrate children and programmes do not contain any bad language or explicit scenes of violence.

The private satellite channels have also been advised to desist from showing children in vulgar, indecent, suggestive and inappropriate manner in dance reality shows or other such programmes and exercise maximum restraint, sensitivity and caution while showing such programmes.

## Achievement under SBM

1643. DR. ASHOK BAJPAI: Will the Minister of JAL SHAKTI be pleased to state:

(a) whether it is a fact that targets of most of the States under Swachh Bharat Mission (SBM) has been achieved during the last three years;

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(b) the targets for SBM and their percentage achieved during the said period, State-wise; and

(c) the estimated targets for various States under SBM for next three years?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) to (c) Swachh Bharat Mission (Gramin) was launched on 2nd October, 2014 with the aim to achieve 100% open-defecation free India by 2nd October, 2019 by providing access to toilet facilities to all rural households in the country. SBM(G) is a demand driven scheme, hence no fixed State/UT-wise and year-wise targets are set under the programme. So far, 30 States/UTs, namely, Andaman and Nicobar Islands, Andhra Pradesh, Arunachal Pradesh, Assam, Chandigarh, Chhattisgarh, Dadra and Nagar Haveli, Daman and Diu, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Jharkhand, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Puducherry, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh, and Uttarakhand have been declared ODF. The remaining States are on track to become ODF by 2nd October, 2019.

## Survey on scarcity of water

1644. SHRI P. BHATTACHARYA : Will the Minister of JAL SHAKTI be pleased to state:

(a) whether it is a fact that there is huge scarcity of water in various parts of the country;

(b) whether any survey has been carried out to measure the total demand and the existing supply of water in big cities of the countries;

(c) if so, the details thereof; and

(d) the measures being taken by Government to restore ground water level and ensure adequate supply of drinkable water?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) The average annual water availability of any region or country is largely dependent upon hydro-meteorological and geological factors and is generally constant. However, water availability per person is dependent on population of the country and for India, per capita water availability in the country is reducing progressively due to increase in population. The average annual per capita water availability in the years 2001 and 2011 was assessed as 1816 cubic meters and 1545 cubic meters respectively which